



DELHI STATE LEGAL SERVICES AUTHORITY

(constituted under the 'Legal Services Authorities Act, 1987, an Act of Parliament)
Under the Administrative Control of High Court of Delhi
Central Office, 3rd Floor, Rouse Avenue District Court Complex,
Pt. Deen Dayal Upadhyaya Marg, New Delhi-110002
Email: estabwing-dslsa@nic.in Website: www.dslsa.org



Ref. No. 76/DSLSA/Estt./Accounts Officer (Retd.)/2022 311- Dated: 07/01/23.

Public Notice

Vide advertisement Ref. No. 76/DSLSA/Estt./Accounts Officer (Retd.)/2022/12008-23 Dated 25.11.2022, Delhi State Legal Services Authority invited the applications from the eligible candidates to be appointed as Accounts Officer (Post-Retirement) on contractual basis.

Now, due to administrative reasons, the last date for submission the applications of the said advertisement has been extended up to 23.01.2023 at 5:00 PM. However, rest of conditions/contents of the aforesaid advertisement shall remain unchanged.

(Bharat Parashar)
Member Secretary, DSLSA

Copy to the following with request to upload this Public Notice on the official website as well as conspicuous places for its wide publicity:-

- 1. The Comptroller & Auditor General of India, Pocket -9, Deen Dayal Upadhayya Marg, New Delhi 110002.
- 2. The Pr. Accountant General (Audit) Delhi, AGCR Building, IP Estate, New Delhi 110002.
- 3. The Principal Secretary, (Finance), Govt. of Delhi, Delhi Secretariat, New Delhi.
- 4. The Registrar General, High Court of Delhi, New Delhi.
- 5. The Principal Secretary, Law, Justice & legislative Affairs, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi
- 6. Ld. Principal Listrict & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- 7. Ld. Principal District & Sessions Judge (West), Tis Hazari Courts,
 Delhi.

 GENERAL RECEIPT
 High Court of Delhi

0 9 JAN 2023

Receipt No. 137 (137)